BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.166/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

Name of the Company		Rupashree Bhattacharjee & AnrVersus-Howrah Haat Developers Pvt.Ltd. & Ors.		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. PATITA PABAN BISHWAE, AN Jehn

1. VINOD KUMAR KOTHARI, PCS NITU PODDAR, PCC

RIto 5 9 to 20 13/17/17 Nitu Pordau 17/11/2017

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 5 and 9 to 20 are present.

List on 08/01/2018.

(linan K.R.) Member (I)

(Vijai Pratap Singh) Member ()